

Allotment of Industrial Plots

2106. SHRI BEGUN SUMBRUI: Will the Minister of INDUSTRY be pleased to state:

(a) whether DSIDC had invited applications for the allotment of Industrial Plots in Narela Industrial Area in 1977 and 1987;

(b) if so, whether 15% of Industrial Plots were reserved for SC/ST;

(c) whether according to the Brochure, the SC/ST allottees of industrial Plots will be charged 50% at the concessional rate of plot of New Industrial Unit of the General Category;

(d) if so, the reasons for the withdrawal of the concession provided to the SC/ST as in (c) above and the DSIDC has issued demand letter to SC/ST allottees at the same rates as in the case of General Category;

(e) whether DSIDC propose to allot Industrial Plots on the 50% concessional rates in Narela Industrial Area to the SC/ST in accordance with the policy of Government; and

(f) if no, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) Yes, Sir. According to Delhi Administration, the DSIDC has invited applications in 1976 and 1987.

(b) According to that Administration, there was no reservation for any category as per the advertisement of 1976 and 1987. However, a reservation of 15% was subsequently made for SC/ST entrepreneurs.

(c) No Sir.

(d) and (f). Does not arise.

Criteria Followed by Locating Growth Centres

2107. SHRI PRAKASH V. PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) the incentives and fiscal concessions granted to industrial units proposal to be set up under the scheme for growth centres and how the company with the incentives earlier give under industrially backward areas development scheme;

(b) the criteria followed for locating growth centres in different parts of the country and how the same compare with the criteria followed earlier to identify industrially backward area?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Under the new growth centre scheme, the selected growth centres will be entitled to all incentives available for time to time for centrally declared Category 'B' backward areas. In addition, the growth centres will be provided with infrastructural facilities of a high order to act as magnets for attracting industries to backward areas.

(b) Identification of industrially backward areas for the purpose of incentive schemes was done on the basis of guidelines given by the Planning Commission which inter-alia included per capita food grains/Commercial Crops production as the case may be, ratio of population to agricultural workers, per capita industrial output, number of factory employees per lakh of population and per capita consumption of electricity.

Allocation of growth centres among State/STs under the new scheme was done on the basis of area, population and the extent of industrial backwardness. Actual

locations of these growth centres are being decided keeping in view the distance criteria, proximity to District/Sub-Divisional headquarters etc. and access to basic infrastructural facilities like National/State Highways, railheads, Power, Water supply, telecommunication, health and educational institutions etc.

Air Charges from Trivandrum to Gulf Countries

2108. SHRI SURESH KODIKUNNIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether air fare in the Air India from Trivandrum to Gulf countries is higher than any other part of country in India;

(b) if so, the steps taken for reducing the air fare from Trivandrum to Gulf countries;

(c) whether air fares from Delhi to Bombay is less than the air fare from Trivandrum to Gulf countries although distance from Delhi to Bombay is more; and

(d) if so, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Air fare from Trivandrum to Gulf is higher than that from Bombay.

(b) Air India charges fares determined through the IATA forum. Bombay-Gulf distance is less by about 1000 kms.

(c) and (d). Air fare from Delhi to Bombay is less than the air fare from Trivandrum to Gulf but the distance from Delhi to Bombay (1137 kilometers) is also lower than the distance from Trivandrum to Gulf (2947 kilometers).

[*Translation*]

Interim Relief to Bhopal, Gas Victims

2109. SHRI RAM LAL RAHI:
PROF. K. V. THOMAS:
PROF. YADUNATH PANDEY:
SHRI UTTAM RATHOD:
SHRIMATI GEETA MUKHERJEE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the interim relief of Rs. 200/- per month have been disbursed to the Bhopal Gas Victims;

(b) if so, the details thereof and if not, the reasons for the delay;

(c) the steps being taken to expedite the disbursement;

(d) whether Government have received any complaints that the genuine victims are not being given the interim relief; and

(e) if so, the action taken so far by Government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (A) TO (E). THE PROCESS OF DISBURSEMENT OF INTERIM RELIEF IS in progress. According to the information received from Government of Madhya Pradesh who are implementing this distribution of relief, the position till 3rd August, 1990 is that 1,35,458 bank accounts have been opened in favour of beneficiaries of this scheme. The State Government is taking all possible steps to expedite the disbursement to all the eligible victims.